(Filing under clause (ca) of sub-regulation (2) of regulation 13 the IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2016										
No. of Claims	Amount	No. of Claims	Amount	% Share in Total Amount of Claims Admitted	Contingent Claims	Not Admitted	under Verification	(Only PDF)		
1	Secured financial creditors belonging to any class of creditors	0	0	0	0	0.00	0	0	0	NA
2	Unsecured financial creditors belonging to any class of creditors	0	0	0	0	0.00	0	0	0	NA
3	Secured financial creditors (other than financial creditors belonging to any class of creditors)	17	63212979212.26	17	57637320559.19	97.32	0	5575658653.07	0	<u>Annexure 3</u>
4	Unsecured financial creditors (other than financial creditors belonging to any class of creditors)	3	121578019.00	3	121578019.00	0.21	0	0	0	Annexure 4
5	Operational creditors (Workmen)	0	0	0	0	0.00	0	0	0	NA
6	Operational creditors (Employees)	19	15224225.50	19	2308345.50	0.00	0	12915880.00	0	<u>Annexure 6</u>
7	Operational creditors (Government Dues)	1	150881874.00	1	150881874.00	0.25	0	0	0	<u>Annexure 7</u>
8	Operational creditors (other than Workmen and Employees and Government Dues)	81	3316398544.15	81	1310633340.29	2.21	0	2005765203.86	0	<u>Annexure 8</u>
9	Other creditors, if any, (other than financial creditors and operational creditors)	0	0	0	0	0.00	0	0		NA
Total		121	66817061874.91	121	59222722137.98	100.00	0	7594339736.9299 99	0	

Name of the Corporate Debtor: EMC LIMITED; Date of Commencement of CIRP: 12-11-2018; List of Creditors as on: 19-08-2023; Name of IP: Mr. Kannan Tiruvengadam; Process Number: 1; Last 5 digitof registration number: 10482